

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.307

CA-181/2021

In

228/271&272/ND/18

IN THE MATTER OF:

ROC

.... APPLICANT/PETITIONER

Vs.

M/s. Intellectual Builders Pvt. Ltd.

....RESPONDENT

SECTION

U/s 271-272

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent : Adv. Kartikeya Singh

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.10.2022.


(Court Officer)
Court-III